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Government of India
Ministry of Commerce and Industry
Department of Commerce Directorate General of Foreign Trade

Public Notice No. 57 / 2015-20
New Delhi, Dated the 06 December, 2018

ERRATA

Sub: Errata to Public Notice No.50/2015-2020 dated 26th November, 2018 notifying procedure for allocation of quota for import of (i) Calcined Pet Coke for use as Calcined Pet coke (CPC) in Aluminium Industry and (ii) Raw Pet Coke for CPC manufacturing industry.

In Line 2 of the subject of the Public Notice No. 50/2015-2020 dated 26th November, 2018 is rectified to be read as under:

.....Raw Pet Coke (**1.4 Million MT**) for CPC manufacturing industry
-regd.

2. Line 1 of Para 2 (i) is rectified to be read as under:

Imports will be subject to guidelines laid down by Ministry of
Environment,.....;

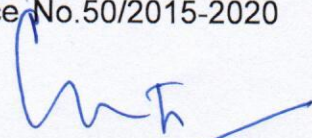
3. Line 8 of Para 2 (ii) is rectified to be read as under:

.....Coke for CPC manufacturing industry is **0.7 Million MT**.

4. Line 4 Para 2 (v) is rectified to be read as under:

.....valid till **31.3.2019** only for the purpose of imports.

5. **Effect of this Public Notice:** Errata to Public Notice No.50/2015-2020 dated 26th November, 2018 issued.


(Alok V. Chaturvedi)
Director General of Foreign Trade and
Ex-officio Additional Secretary to the Government of India
Email: dgft@nic.in

[F. No: 01/93/180/03/AM-10/PC-2(A) Part-1]